(iii) शिक शिका और शिक्तकों को संतत सेवारत प्रशिक्षण को व्यवस्था में सुधार के लिए प्रत्येक जिले में शिक्षा तथा प्रशिक्षण के लिए संस्थाझों हेत् योजना ।

इन योजनाओं के भ्रंतगैत राज्य सरकारों/संघ शासित प्रदेशों को निम्न-लिवित राशि पहले हो दो जा चुको है।

(करोड रुपयों में)

नर्ष	भापरेशन ब्लैंश बोर्ड		शिक्ष ह शिक्षा
1987-88	110.71	38.04	47.87
1988-89	135.73	36.92	50.00
253279 2.4 ल(ख	ान क्लैक स्कूलों क नए क्रोप (216 जि	ो शामिल बारिक प्रि	ा करने, क्षा केन्द्र

संस्वायों को प्रारम्भ करने के लिए संस्वी इति जारो को जा चुको है।

सिक्ता के विकास करेवि के लिए मानव संसाधन विकास मंत्रालय द्वारा मांगी गई धनराशि

175 भी राम नरेश याहत: क्या प्रधान मंत्री यह बताने को कृपा करेंगे कि : A. 91 . • .

(क) क्या यह सच है कि मानव संसाधन बिकास मंत्रालय ने श्राठवीं पंचवर्षीय योजना में शिक्षा सांस्कृतिक कार्यकमों ग्रीर खेलकुद ग्रादि के लिए 45,000 करोड़ रुपये को मांग के है;

(ख) यदि हां, तो क्या सरकार ने उपरोक्त मांग पर विचार किया है; है; ग्रौर 2

(ग) यदि हां, तो उस पर सरकार को थया प्रतिक्रिया है?

विज्ञान और प्रोद्योगिकी मंत्रालय में राज्य मंत्री प्रो० एम०जी०के० सेनन) : (क) जो, नहीं। तयापि, योजना श्रायोग

के लिए द्वारा झाठवीं पंचवर्षीय योजना गठिरा शिक्षा के लिए संसाधन (कला, संस्कृति तथा यवा कार्य और खेल सहित) मम्बंध । कार्य दल ने यह ग्रनमान लगाया था कि इस कार्य के लिए ग्रेगले पांच वर्षों के दौरान लगभग 45,000 करोड रु. के ब्रावस्य क्ता होगे। मानव संसाधन विकास मंत्रों ने भो आयोजना मंत्रो को भें लिखा था कि छाठवीं पंत्रवर्षीय योजना के लिए ग्रावश्यक न्युननम अपेक्षाएं पूरी की जानी चाहिए।

(ख) ग्रीर (ग) इस सम्बन्ध में निर्णंश आठवीं पंचवर्षीय योजना के एक भाग के रूप में अन्तर-क्षेत्रीय प्राबंटनों को श्रन्तिम रूप देते समय लिया जाएगा।

Increase in the prices of sugar

176. SHRI RAJNI RANJAN SAHU:

SHRI SATYA PRAKASH MALAVIYA;

Will the Minister of FOOD AND CIVIL. SUPPLIES be pleased to state:

(a) whether it is a fact that the prices of sugar have risen in recent days in different States, ranging from Rs. 11 to Rs. 17 a kilo; and

(b) if so, what steps are being taken by Government to reduce the prices of sugar?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU **RAM MIRDHA):** (a) and '(b) The

retail prices of sugar in the open market had increased abnormally high during the month July to September, 1989. The retail markets prices of free sale sugar, which were in the ∎range of Rs. 10.00— Rs. 13.00 per kg. in September, 1989, and Rs. 9.00—Rs. 10.50 per kg. in the beginning of December 1989 have been brought down in the range of Rs. 7.30-Rs. 8.75 per kg. in the most of the important markets in the country. The Government has issued strict directions to the factories to comply with the statutory provisions relating to sale and despatch

of minimum 20% free sale sugar quota for a month during within reasonable limits.

each week. Adequatt reealsea of free sale sugar shall be made each month as per consumption requirements to keep the prices

Acquisition of Jump Jet Sea Barriers by Navy

177. SHRI BIR BHADRA PRATAP SINGH:

SHRI DHULESHWAR MEENA:

Will the PRIME MINISTER be pleased to state:

(a) whether it is	a fact that the Navy		
is likely to soon	acquire an additional		
squadron of	the Jump Jet Sea		
Harriers, fitted	with Sea Eagle air-		
to-surface missile	besides a large		
number of Sea King	Anti-submarine		
helicopters;			

(b) if so, what are the details thereof, stating the total expenditure to be incurred on these missiles and helicopers; and

(c) whether Government propose to induct indigenous submarine in the Navy in the near future, if so, to what extent, Government would save foreign exchange on this account?

THE PRIME MINISTER (SHRT VISHWANATH PRATAP SINGH); (a) to (c) The Indian Navy are acquiring some Sea Harrier aircraft and Sea King helicopters. Submarines are also under construction indigenously at the Mazagaon Dock Ltd, Bombay. This will result in considerabe savings of foreign exchange. Further details cannot be disclosed in the interest of national security.

Legislation for compulsory education

178. SHRI KAILASH PATI MISHRA: SHRI ASHWANI KUMAR:

Will the PRIME MINSTER be pleased to state:

(a) what are the names of States which have enacted legislation making education compulsory and the reasons 194

for which the other States have **not** done so;

to Questions

(b) what are the constraints in the enforcement of legislation and the objective of complete universalisation and

(c) what steps have been taken to remove these constraints during each of the last three years and with what outcome?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (PROF. M. G. K. MENON): (a) 15 States and 4 Union Territories have enacted legislation making education compulsory at primary/elementary level. The States are Andhra Pradesh, Assam Bihar, Gujarat, Haryana, Jammu & Kashmir, Kerala Karnataka, Madhya Pradesh, Maharashtra, Punjab, Rajasthan, Tamilnadu Uttar Pradesh and West Bengal. The Union Territories are Andaman & Nicobar, Chandigarh, Delhi and Pondicherry.

(b) A number of factors such as low economic status leading to a large number of working children, apathy of the parents of first generation learners towards education especially in case of girls etc. together with a school system lacking in adequate infrastructure in terms of proper buildings sufficient teaching learning materials and properly trained teachers impede progress towards the objective of Universal of Univesalisa-tion of Elementary Education. These contraints also make enforcement of legislation regarding compulsory education impractical.

(c) Three major centrally assisted schemes have been started in 1987-88 for improvement of the quality of elementarv education and for universal provision of schooling facilities. Ti) The Scheme of Operation Blackboard has been formulted to provide minimum facilities such as at least two all weather rooms, two teachers one of whom is preferably a woman and a set of teaching and learning